

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 759 OF 2016 IN
DFR NO. 3905 OF 2016**

Dated: 23rd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Kishangarh Hi-tech Textile Park Ltd. (KHTPL) ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R. K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-1

ORDER

Learned counsel for the appellant is stated to be unwell.

List the matter on **12.04.2017**. In the meantime, affidavit of service
be filed.

**(I. J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**